

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A. No. 61/1438/2021

M.A. No. 61/1509/2021

M.A. No. 61/1510/2021

This the 22nd day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Arjun Singh; Age 45 years S/o Sh. Raghbir Singh R/o Village Kalyanpur, Taraf Pain, Tehsil Nagri, District Kathua PIN Code-184151. M.No.60069-24987
Presently posted as Patwari, Irrigation Division Kathua.
2. Rohit Kumar; Age 33 years S/o Sh. Jagdish Raj R/o Village Seri, Tehsil Billawer, District Kathua PIN Code-184203. M.No.77808-03596
Presently posted as Patwari, Irrigation Division Kathua.

.....Applicants

(Advocate:- Mr.Z.A.Qureshi)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt., Jal Shakti Department, Civil Secretariat, Jammu-180001.
2. Administrative Secretary, Finance Department, Civil Secretariat, Jammu-180001.

.....Respondents.

(Advocate: Mr. Sudesh Mangotra, DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

At the outset, learned counsel for the applicants submits that the applicants would be satisfied, if a direction is issued to the respondents to treat this O.A. as representation preferred by the applicants and take a decision on the same by passing a reasoned and speaking order within a limited time frame.



2. We have heard Mr. Ankur Sharma, learned counsel for the applicants and Mr. Sudesh Mangotra, learned Dy. A.G. for the respondents and perused the records.
3. Looking to the limited prayer made by the learned counsel for the applicants, we dispose of the O.A. with direction to the respondents to treat this O.A. as representation preferred by the applicants and take a decision on the same by passing a reasoned and speaking order within a period of four weeks from the date of receipt of a certified copy of this order.
4. It is made clear that we have not entered into the merits of the case.
5. No order as to costs.
6. MA No.61/1509/2021 for permitting the applicants to file the present OA jointly and MA No.61/1510/2021 for Condonation of delay in filing the present OA are disposed of accordingly.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/kdr/